NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/40/2016

NAME OF THE PETITIONER(S)

: M. MOOTHADATH & OTHERS

NAME OF THE RESPONDENT(S)

: SRI NARAYANA ENGINEERING INDUSTRIES PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N-SUSRAMBREBN.

Pine Pasi.

Alchil Join For T.K. Bhackae

Course I for Respondents

ORDER

Counsel representing both the parties are present. Counsel for respondents filed counter in CA 200/2017 and furnished copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 06.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc